GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 3343 (To be answered on the 10th August 2015)

AIRCRAFT/HELICOPTER ACCIDENTS

3343. PROF A.S.R. NAIK SHRI C.R. CHAUDHARY

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) the details of accidents involving civilian aircraft/helicopter taken place along with the loss of life and property reported during the last three years and the current year, airline, location and year-wise;

(b) whether the Government has conducted investigations into these accidents;

(c) if so, the details and the findings thereof along with the compensation paid to victims' families and the parameters being adopted therefor;

(d) the remedial steps taken or being taken by the Government to avert such accidents and for safe operations of aircraft/helicopters in the country; and

(e) the details of helicopter services being provided by the Government in the country along with the total number of helicopters under operation at present?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION ਗਾਹਾ ਹਿਸ਼ਾਗਰਾ ਸੰਸ਼ਾਰਾ ਸੰਸ਼ਾਰਾ ਸੰਸ਼ਾਰਾ ਸੰਸ਼ੀ (Dr Mahesh Sharma)

(a) to (c) The details of the accidents along with compensation details, is as per Annexure-"A". Payment of compensation to accident victims is governed by the provisions contained under the "Carriage by Air Act, 1972". (d)The accidents are investigated by a Committee of Inquiry constituted under the provisions of the Aircraft (Investigation of Accident & Incident) Rules, 2012. The recommendations emanating from the such report are implemented so as to avoid recurrence of such accidents in future.

DGCA has taken the following steps for safe aircraft/helicopter operations:

(i) Accident / incident data is regularly analyzed and based on the analysis Air Safety Circulars are issued. (ii) As per the annual surveillance program, audit of the operators is carried out. Recommendations emanating from audit reports are followed up with the operator for implementation. The compliance of the action taken by the operator is further verified during the next audit.

(e) Helicopter services are provided by Pawan Hans Limited, a Public Sector Undertaking under the Ministry of Civil Aviation to various customers. The details are attached as at Annexure-"B".

Annex "A"

Details of Aircraft Accidents

Serial No.	Date and Place	Type and registratio n of aircraft / No. of engines	Operator	Details of the Accident	Fatalities / Other damage	investigation report	Compensation details
1.	15.01.20 12 Raipur Airbase	Dhruv Helicopter VT-BSN	Border Security Force Air Wing	While performing vibrex check, helicopter met with an accident.	Nil Fatalities The aircraft was substantially damaged.	The accident is attributed to loss of situational awareness by the Pilot-in- Command (PIC) wherein he allowed the helicopter to enter Vortex Ring State during vertical descent. High rate of descent in low power settings had led to the onset of the phenomenon. The Flight crew failed to recognize the condition, therefore, stipulated recovery actions were not initiated. Instead, the PIC attempted to arrest the descent by raising Collective lever which aggravated the situation. Crew's fixation to vibrations' history of this helicopter and other speculated failures contributed towards misjudgement of the situation. Limited experience on type and inadequate knowledge of the helicopter systems also contributed towards the accident.	NIL compensation was paid
2.	03.02.20 12 Dhana Airport, Madhya Pradesh	Cesssna- 172 VT-CAJ	Chimes Aviation	During landing, aircraft hit the ground on left shoulder of the runway on the nose wheel and left wing. Nose	Nil Fatalities Aircraft suffered major damage.	During the time of landing, the aircraft's nose attitude was high and the wrong procedure adopted by the trainee pilot as directed by the AFI to Go Around, resulted the aircraft to stall, leading to the accident.	Nil compensation was paid.

n de la compañía de				wheel strut		· · ·	
				sheared off and	λ.		
		2		a/c came to rest	6 I I		
			19 - 10	on its propeller	а а	· · · · · · · · · · · · · · · · · · ·	
	a sol as		and the second	and engine.			Nil compensation
3.	12.04.20	Schzweizer	Rotary Wing	Due engine	Nil Fatalities	The accident occurred due to	
	12	300C	1 B B	failure, the		mishandling of engine controls by the	was paid.
	Near	Helicopter		helicopter fell on	The helicopter	student pilot during base leg turn which	
	HAL	VT-HÂV		the roof top of a	suffered	led to the engine stoppage in flight.	
	Airport,		8	building resulting	substantial		
	Bangalor			in the damage of	damage.		
	e	. 4		the helicopter			
					There was		
				10 A	damage to the	ж. С.	
		2 D 2			Building		
			а I.	51 (1)	temporary and		8
					permanent		
					structure due to	9	8
					impact of the		
					helicopter main		
					rotor blades and		
					skids.		
4	09.05.20	Augusta	Aryan	Total 6	Nil Fatalities	The accident was caused due to the	Nil compensation w
4.	12	A109	Aviation	occupants on		malfunction of TR Pitch Control	paid.
		helicopter	11viación	board. Helicopter	The helicopter was	Mechanism due to unwinding of Ring	
	Ranchi	VT-VKS		could not land at	substantially	Nut from Duplex Bearing Support	
	Airport	VI-VIS		Kucha due to	damaged.	Sleeve in absence of the locking wires.	
				some technical		Retention of negative TR blade pitch	
					Minor damage was		а —
				snag encountered. It	observed to the		
				returned back	runway surface.	Improper handling of the emergency by	1 1
					Latimay Sullaces	the pilot was a contributed factor.	
				from overhead Kucha to Ranchi.		T T T T T T T T T T T T T T T T T T T	
			-				
				The Helicopter			ан _с н
	8			impacted the			
	e.			ground at almost			
				1/3 rd length from		1	

	·		the beginning of			
			runway 13 and			
		N	toppled on the			
			left side.			н. 17
20 10				1 (n 1		Information no
12.05.20	X-Air F	Rajasthan	Total 2	01 Fatality	The aircraft during the low pass	available.
12.00.20	Microlight	Aerosports	occupants on	The aircraft	exercise flew very low over the runway	available.
Dr.	aircraft	club Pvt.	board. As the	suffered minor	at high speed, veered to the left and	
Ambedk	VT-UAG	Ltd	aircraft came	damage	impacted the owner's head who was	
	VI-UAG	LIU	over R/W 11 for	0	standing on the runway causing fatal	
ar			landing/oversho		injury to him.	
Airstrip,	. 2	14	landing/oversho			
Meerut			ot exercise and	8		5 C
			came to about 6		х.	
	5		feet height over		4 10	
			the runway	3		
			surface and was	5 T	8 (K) (K) (K)	
			in a process of		5	
			carrying out go			
		· · · · · ·	around, pilot felt			
			that his wheel			
			had impacted			
	an Sig		with some object.			
		Contract (1997)	He immediately			а. С.
1.1	· · · · ·		climbed and	15. E	e e e e e e e e e e e e e e e e e e e	
			controlled the			
			aircraft. However			×
						42 20
			aircraft could not			
			maintain the	2 v		
		94.	runway	10 × 10 × 10 × 10 × 10 × 10 × 10 × 10 ×		~
			centreline. After			
С			switch off, when			
			he came out			
			from the aircraft,			
		2 N	he came to know			
		÷.	that Mr. Yogesh	5		9° v.
			Garg, who was	· · · · *		
	2 a .		standing on the			

				880 feet from the	suffered	incorrect power management during	
			2	threshold of the	substantial	approach. This happened because crew	
				runway 28 and	damage	tried to land the aircraft within shortest	9
				made first		possible distance. Inadequate recent	
				contact on		experience of Captain on type and	
				Kutcha. At the		confusion between pilots contributed	
				first point of	a	to this error in skill and judgement.	
				contact on the			
				ground, due to	đ		
				impact, both LH	2		
				and RH main			14
		×7		landing gear of			
	1			the aircraft got			
	-			detached from			
				the aircraft		a a a a	
				structure and			
				nose gear bent			
		×		inside the aircraft	5	1 1 1 1	NUL
8	22.09.20	Premier 1A	UP	During landing	NIL	After crossing the runway threshold,	Nil compensation paid.
	12 at	VT-UPN	Governmen	the aircraft		the pilot made corrections to control	paid.
	Delhi	а "	t	started sinking	The aircraft	the drift and in the process of aligning the aircraft to the centre line of the	
		* v		uncontrollably	suffered		
				and impacted the	substantial	runway could not flare out the aircraft	
	ž.		<i>n</i> ₂	ground with left	damage.	adequately, which resulted into a heavy touchdown.	
		-		gear hitting the		touchdown.	2 2 2
				runway first. The			ан сан
				aircraft rolled for	^н н в	· · · · · · · · · · · · · · · · · · ·	
				some distance		с	
				and then the left			
				gear sheared off.			
	2	5		The aircraft	8. 	9	
· · · ·				started veering			
				towards the left	an <u>-</u> n		e ¹
				of centre line.			
			1	Prior to exiting			
				the runway the			
1	1	1		right landing gear			

						T		
Γ	8		1		also sheared off,	×		··· *
					thereafter the		8	· · · · ·
-				1	aircraft dragged		* ÷	
			<u></u>		in Kutcha on its			
-					belly before			
					coming to final			
-					halt.			3.719
F	9.	30.12.20	Bell 407	Pawan Hans	The helicopter	NIL	Helicopter experienced power loss due	Nil compensation
-		12 at	Helicopter	Helicopters	carried out an		to High cycle fatigue (HCF) failure of	paid.
		Jammu	VT-PHH	Limited	emergency	The Helicopter	Single 03rd stage turbine blade. The	
	~	Janina	1 7 7 7 7 7 7 7		landing on a river	suffered	pilot attempted for forced landing	
-					bed at Katra due	substantial	which eventually resulted into an	
			e./		to power loss.	damage.	accident.	8
					On ground fire	0		
					signs were			9 25
-					observed. The	5		
-					main and tail	8		
							-	
			я. ".					
					1			1
					0			
					0	8		
	-				boom.	NIL	During take off from temporary	Nil compensation
2	10.	21.06.20	AS 350B3	Prabhatam	While landing at	INIL	helipad by pilot to avoid sudden rush	was paid.
		13	VT-PED	Aviation	make shift	The Halicopton	of unruly pilgrims, helicopters main	r r
		Rambara		2 C	helipad, one	The Helicopter suffered	rotor blades hit the mountain cliff	
		3			main rotor blade		resulting in substantial damage to the	
		Uttaranc			hit the cliff. The	substantial		
		hal			helicopter turned	damage.	helicopter. Improper construction and location of	
					90 degree and tail		temporary helipad along with improper	× s
					also hit the cliff.	1	crowd control was contributory factor	
					Helicopter			
					sustained		to the accident.	2
					substantial			
					damaged.			Nul companyation was
	11.	28.06.20	Dauphin	Pawan Hans	Dauphin N3	NIL	PIC while carrying out approach and	Nil compensation was
		13	N3 VT-	Pvt. Ltd.	Helicopter made		landing under strong tail wind	paid.
		Harsil,	PHZ		a hard landing at	The Helicopter	conditions, could not control the high	
			1					An and a second se

			14					1
		Uttarakh and			during rescue	suffered substantial damage.	rate of descend with the available reserve power (Max collective power). The helicopter entering into vortex ring state, becoming uncontrollable which eventually resulted into the heavy landing accident. Deployment of cockpit crew to operate in hilly/mountainous terrain by PHL operations without requisite hill flying training/recurrent training is a contributory factor to the accident.	
						N TYT	The probable cause of accident was over	Nil compensation was
1	2.	29.06.20 13 Baramati Pune	Cessna 172 VT-BUD	Carver Aviation	After touch down the aircraft veered to the right of the runway and	NIL The Aircraft suffered substantial damage	orrection of rudder given by the trainee pilot while landing in cross wind conditions. Winds was a contributory factor to the accident.	paid.
	ange i i i som s				entered into soft and wet ground and thereafter toppled upside down.			
1	.3.	24.07.20 13 Kedarna	Bell 407 VT-TBE	Trans Bharat Aviation	The helicopter took off from Kedaranath Shrine	02 fatalities The Helicopter	A Committee has been appointed under Rule 11 of Aircraft (Investigation of Accidents & Incidents) Rules, 2012 to	Rs. 50 lakh was paid to the pilot by insurance company and Rs. 10

[th,			helipad for	suffered substantial	investigate the accident.	lakh by State Govt. Rs.
	Uttarakh		an an an Albana	Guptkashi and it	damage.	Fundar Barrel F	10 lakh to the
	and			met with an		Lear minte	technician by State
	and		1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1	accident at			Govt.
				GarudChetti.			6 ²⁰
				Ontacionation			
	07.00.20	Matan	Governmen	The aircraft just	NIL fatalities	The instructor's actions of initiating 1800	Nil compensation was
14.	07.08.20	Motor		after take off from	A CALL ACCOUNTS	right turn with no engine power at low	paid.
	13	Glider VT-	t of	Deoghar airport lost	The aircraft	height is non adherence to SOP for engine	
	Deoghar	GJH	Jharkhand	power at around 25	suffered	failure which resulted into sudden loss of	
	Airport,		Part is		substantial	height. Due to which the right wing of	
	Jharkha		19 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	ft height above	damage.	motor glider hit the boundary wall of the	
	nd		and the second second	ground and in order	Clainage.	airfield resulting into the accident.	
				to land back on		Perfunctory inspection schedule carried	
				runway went into		out by the AME/Maintenance Agency	ž
				high descent and	8-31 T	reflects poor maintenance of Motor	
				crash landed just	a 2	glider/engine is a contributory factor.	
				inside the airport	т. ^В	gilder/ engine is a contributory factor.	
		0	-	premises.			
							Nil compensation was
15.	14.08.20	Robinson	Pinnacle	The helicopter when	NIL fatality	A Committee has been appointed under	paid.
	13	R44 VT-	Airways	approximately at 3		Rule 11 of Aircraft (Investigation of	paid.
	Ahmeda	HPC		miles south of	The Helicopter	Accidents & Incidents) Rules, 2012 to	
	bad			Ahmedabad gave	suffered	investigate the accident.	
				MAY DAY calls	substantial		
	2.1		7.1	and made an forced	damage.		
				emergency landing			
	्र केल्स के आ			at	a	BAR AND ARE TO	
· · .				GomtipurKabrastan			
				(Cemetry),			
		33 24	Tro Neuro I - Le r	Ahmedabad.	· · · · · · · · · · · · · · · · · · ·		
2							
16	29.09.20	Bell 212	United Heli	The helicopter	05 fatalities	The accident was caused due to pilot	As per the details
16.	13	VT-HGB	Charters	under VFR flight		continuing the flight in very poor visibility	received from airlines,
	Murbad	V1-1100	Pvt. Ltd.	took off from Juhu	The Helicopter	conditions with insufficient ground	Rs. 30 Lakh was paid
Se a			i vi. iztu.	airport and after 33	was destroyed.	clearance and hitting the hill due to spatial	to each of the 02 crew
	(Thane)	v her her i so	1	minutes of flight		disorientation. Non functioning of the	covered under the
		1 1 N N 1		crashed into a hilly		weather radar and non familiarity of the	company policy. Rs.
L				Crashed hits a hitly			
i di	r ²	i sali si si				will der state in the second	, solares l'area d'arter d'arte
	· · · · · · · · · · · · · · · · · · ·	perse mara a se					

				terrain in Murbad		pilot with terrain along with lack of	20 Lakh was paid to
				(Thane District).		currency on the specific type contributed	the engineer.
	0			(Thank Dates)		to the accident.	*For the remaining 02
				and is			members manifested
							41-0
					17-28-3 1	· · · · · · · · · · · · · · · · · · ·	as passengers, the claim has been
·			ů, 1			2 ¹²	admitted but disbursal
							is awaited for want of
							legal heir certificates as
			1 I I I I I I I I I I I I I I I I I I I				insisted upon by the
							insurer
							Compensation of Rs.
2	2112.00	DA-40 VT-	IGRUA	The aircraft was	01 fatality	A Committee has been appointed under	05 lakhs was paid to
17.	24.12.20	FGE	IORON	under solo long		Rule 11 of Aircraft (Investigation of	the Student pilot.
	13	rue	a de	VFR navigational	The aircraft was	Accidents & Incidents) Rules, 2012 to	the oracene photo
	Chindwa			cross counity	destroyed.	investigate the accident	
	ra (MP)		и и. В	training flight took	2		
				off from Gondia			
				and after about 35			
			· ·	minutes of flight			
				there was no			
				contact with aircraft.	·		
			i de la com	The aircraft was not			
			72 B. 1 ⁰⁰ R. 191	traceable. Search &			8
				Rescue was initiated			
			d	and the aircraft			
				wreckage was finally			
2				traced with fatally			
			s *	injured trainnee			
		-		pilot on 25.12.2013.			
						A Committee has been appointed under	r Nil compensation wa
18.	20.03.20	Cessna 152	Trans	There was a fuel	NIL fatality	Rule 11 of Aircraft (Investigation of	_
10.	14	VT-CAX	Bharat	starvation and at		Accidents & Incidents) Rules, 2012 t	
	Fursatga			about 6NM before	The aircraft	investigate the accident	
				Fursatganj Airfield	suffered	investigate the activitient	
	nj			the pilot carried out	substantial		1
		U U		forced landing in a	damage.		

. 1915 -

					na pres S ¹⁸		a see a s
	1			paddy field near			
				Fursatganj.			
	1 XX years						
	hour and the	s dependent				Not the second under N	il compensation was
			Govt. of	Just before getting	NIL fatality		uid.
19.		D 100		airborne stiffness	•		
	 The distribution of the second se second second sec	HRA	Haryana	was found in rudder	The Aircraft	Accidents & Incidents) Rules, 2012 to	
-	Chandig	hand a la		control by the pilot.	suffered	investigate the accident.	
	arh	a server agent	а	The aircraft had	substantial		
		ALC REAL		lifted up to 10-15	damage.		
		2 - 2 - 2 - 1		feet. After lift-off,			
	PA SA C	Artist Carton	an an Alban an Alban Alban an Alban an Alba	immediately the left			
	in Grand	a dite	Na aministra	rudder got locked in			
		e ar destructure	a filti sa	forward position			
				resulting in the			a the mission
				aircraft yawning and		and the second sec	
		1		rolling to the left		and a second second	
	-			and within 3-4			
				seconds of getting		Lipping and the	
	2			airborne the aircraft			
				impacted the		the set of the t	2 2
			2	ground in left bank		the state of the second second	
	4			attitude.		A Committee has been appointed under	Nil compensation was
		Cessna 152	Garg	On final approach	NIL fatalities	Rule 11 of Aircraft (Investigation of	paid.
20.	03.09.20	VT-SGN	Aviation	ATC cleared the		Accidents & Incidents) Rules, 2012 to	
	14	VI-SOIV	Ltd.	aircraft for landing.	The aircraft was	investigate the accident.	12 ⁴
	Kanpur	B	1.000	and the aircraft	substantially	investigate the accident	1.
				suddenly veered off	damaged.	and the second sec	
				to the right from th	e		
		and the second		approach track and			
		sa ^{ka} a ^{ka} sa	- Bry Statist	declared MAY			
		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Al e e l	DAY. The ATC	2 × 2	and the second	
			Carlor and	controller		a di basa na sa	al a caracteria de la cara La caracteria de la caracteria
				immediately	1. N. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1.		
				activated the		and a fit was the second s	
		a an an a se		emergency service	S .		
				for search and			

				rescue. The aircraft			
			·	was finally located			
				on a roof top of an			
			-	abandoned house.			
21.	06.11.20	B737-800	Spice Jet	Aircraft during take	NIL fatalities	A Committee has been appointed under	NIL compensation
	14	VT-SGK		off reported rejected		Rule 11 of Aircraft (Investigation of	was paid.
	Surat			Take off at 90 kts	The aircraft was	Accidents & Incidents) Rules, 2012 to	
				after hitting Wildlife	substantially	investigate the accident.	
				(Buffalo). The	damaged.		e 5 -
				incident took place			5
				at approx. 1336			
				UTC. Buffalo hit	×		
				was on lower right			
	1			side (aft looking	,		, B
				forward) of LH			
	÷.,			Engine of the			
				aircraft. Take off	ja.		
			2 · · · ·	was abandoned and			
	0			aircraft brought	2		
				back to Apron.			
			5	There was damage			
				to the Aircraft			
		×		Engine body.	5 av. 1		
22.	19.11.20	Cessna 152	MP Flying	Aircraft was	1 fatality	A Committee has been appointed under	NIL compensation
<u> </u>	14	VT-EUE	Club	involved in circuit		Rule 11 of Aircraft (Investigation of	and insurance has been
	Indore	I LOL	(MPFC)	and landing exercise	The aircraft was	Accidents & Incidents) Rules, 2012 to	paid to late Capt
	muore			and completed 02	substantially	investigate the accident.	Arshad Noor Qureshi
				sorties. During 03rd	damaged		However medica
				sortie immediately		a * * *	reimbursement of Rs
	51			after take off the			07 lakhs has beer
				aircraft crashed on			borne by MPFC in
				the left side of the			respect of Capt
				runway.	×		Pawandeep Singh for
				Lunway.	4		his medical treatment.
	00.11.00	Pilatus PC-	Deccan	During landing	NIL fatality	A Committee has been appointed under	NIL compensation
23.	28.11.20		Aviation	spark and smoke	I NIL Ialanty	Rule 11 of Aircraft (Investigation of	was paid.
	14	12/45		from the aircraft	The aircraft was	Accidents & Incidents) Rules, 2012 to	The Present
	Guwaha	VT-DAR	Ltd.	110111 une autorati	1 IIIC AIICIAIL WAS	1 marchio a manalitoj nunco, 2012 to	

						11		
-	1	ti	1		was observed by the	substantially	investigate the accident.	1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1
					ATC. It was further	damaged.		
					observed that the	Ŭ	5	
			2 ¹⁰	,	nose wheel			
	-	- "			assembly got broke			
					and separated from			а Б
	, , , , , , , , , , , , , , , , , , ,				the aircraft and the	τ.		
					aircraft was resting			
		-			on its nose oleo leg.			
12	4.	08.03.20	Q-400	Spice Jet	After landing at	NIL fatality	A Committee has been appointed under	NIL compensation
	1.	15	VT-SUA	1 5	Hubli aircraft		Rule 11 of Aircraft (Investigation of	was paid.
		Hubli			veered towards the	The aircraft was	Accidents & Incidents) Rules, 2012 to	
		1100H			left side of the	substantially	investigate the accident.	
				2	runway and in the	damaged.		
		-			process overrun the			
		12			runway edge light			× e
					followed by LH gear			
					collapsed.		e 	
			(m)		Thereafter the			
					aircraft exited the	e e e		
					runwayto its left		а. — — — — — — — — — — — — — — — — — — —	
				· · · · · · · · · · · · · · · · · · ·	side on Kutcha and	×		
					came to the final		4	
				а Ч	stop at around 52m			
		×		Ŷ	away from the			
					runway centreline.			NUT
	25.	13.04.20	B737-800	Jet Airways	The LH landing	NIL fatality	A Committee has been appointed under	NIL compensation
		15	VT-JGA		gear collapsed	1 m	Rule 11 of Aircraft (Investigation of	was paid.
		Khajura			during landing roll.	The aircraft was	Accidents & Incidents) Rules, 2012 to	
		ho			The crew carried	substantially	investigate the accident.	
					out emergency	damaged.		0
			N		evacuation.			NIL compensation
	26.	02.05.20	ZENAIR	Private	After completing	1 fatality	A Committee has been appointed under	*
		15	STOL CH		the local sortie of		Rule 11 of Aircraft (Investigation of	was paid.
		Bengurk	701		about 2 hours 15	The aircraft was	Accidents & Incidents) Rules, 2012 to	20 7)
		oli,	VT-USO	1	minutes, the	substantially	investigate the accident.	
		Coorg		1	microlight aircraft	damaged.		

		Т		
	touched down but		· · · · ·	
	could not stop until			×
	3/4h of the grass			
	strip length when	8	8	
	 the pilot decided to			
	go around and took			
	off again. After take	т		
	off the aircraft			
	climbed to about 50			
	to 60 feet, turned			
	left when it			
	suddenly lost lift			
	and fell on the			
	ground impacting			
8 p	on nose first.		8	

Helicopter Services by Pawan Hans Ltd.

SI.No	CUSTOMER	BASE	H/C TYPE
OPER	ATIONS UNDER WESTERN	REGION	
A	OIL SECTOR (OFF SHORE)		D the NO
i)	ONGC	Mumbai	Dauphin N3
ii)	GSPC	Rajamundry	Dauphin N3
В.	NON OIL SECTOR		
i)	Lakshadweep	Kavarati	Dauphin N
11)	Maharashtra	Ghadchiroli	Dauphin N
OPER	RATIONS UNDER NORTHEF	RN REGION	
i)	Andaman & Nicobar	Port Blair	Dauphin N
ii)	GAIL	Baroda	AS 350B3/Bell 407
iii)	NTPC	Delhi	Dauphin N3
iv)	Govt. of Odisha	Bhubaneswar	Dauphin N
v)	Himachal	Shimla	Mi-172
vi)	Amarnath	Srinagar	AS350B3
OPE	RATIONS UNDER EASTER	N REGION	
i)	Sikkim	Gangtok	Bell 407
ii)	Tripura	Agartala	Dauphin
111)	MHA	Guwahati	Dauphin N
iv)	Meghalaya	Guwahati	Dauphin N3
v)	Mizoram	Aizwal	Dauphin N
vi)	Arunachal Pradesh	Itanagar	Mi-172
		Naharlagun	Dauphin N
vii)	West Bengal	Kolkata	Dauphin N
		Guwahati	Bell 206 L4
viii)	Charter		

16